

F. No. J-11017/2/2022-Judicial (Part-2)  
Government of India  
Ministry of Law and Justice  
Department of Legal Affairs  
(Judicial Section)  
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Shastri Bhawan, New Delhi,  
Dated the 2<sup>nd</sup> August, 2022

**ORDER**

The President is pleased to engage following Advocates as Senior Panel Counsel for conducting Central Government litigation before the High Court of Calcutta, Circuit Bench at Port Blair and Central Administrative Tribunal, Circuit Bench at Port Blair with effect from the date of this order for a period of three years or until further orders, whichever is earlier:

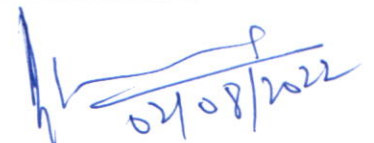
**High Court of Calcutta, Circuit Bench at Port Blair**

and

**Central Administrative Tribunal, Circuit Bench at Port Blair**

**SENIOR PANEL COUNSEL**

Sl. No.	Name of Advocate(S/Shri)	Contact details	Enrollment Number
1.	Smt. Anjili Nag	MB 3/9, Gurudwara Lane, Post-Aberdeen Bazar, Port Blair-744101 Mob: 9476099999 Tel: 03192-238703	WB/391-C/1998
2.	Shatadru Chakraborty	Isle 8 D1, Hiland Park, Kolkata-700094 Mob: 9711614059, 9810209319 Email: shatadruchakraborty@gmail.com	D/1526/2010
3.	Miss Babita Das	R/o, Panipat Road, Haddo, Port Blair (A&N Islands) Mob: 9434272856	WB/1408/1999
4.	K. Vijay Kumar	Lilliypur, Haddo, Ward No. 1, Port Blair, South Andaman-744101 Mob: 9932081540 Email: vijayandaman73@gmail.com	WB/556-A/1998
5.	G. Ravi Shankar	C-101, Japan Nala, Prothrapur, Bhatubasti, Port Blair-South Andaman. Mob: 9933250764 Email: shank1979ravi@gmail.com	WB/1657-1A/2002
6.	Smt. G. Mini	ABC Apartments, 4 <sup>th</sup> Block, Shadipur, South Andaman-744106. Mob: 9476059227, 9933280720	WB/2238-A/2002

  
02/08/2022


2. The engagement and professional fee of the aforesaid advocates will be governed by the terms and conditions contained in this Department's OM No. 26(1)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' and in the link 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.

  
(Vijay Kumar Sharma)  
Joint Secretary & Legal Adviser

**Copy to:-**

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. The Secretary (Litigation), Secretariat of Andaman & Nicobar Administration, Port Blair, w.r.t. their letters No. 5-66/2021-Legal/212 dated 25.06.2022 and No. 5-66/2021-Legal/233 dated 06.07.2022 for information.
3. The Registrar, High Court of Calcutta at Kolkata.
4. The Registrar, Central Administrative Tribunal, Kolkata Bench.
5. The Incharge, Branch Secretariat Kolkata.
6. Shri Asok Kumar Chakrabarti, Addl. Solicitor General of India for High Court of Calcutta at Kolkata.
7. Shri Dhiraj Kumar Trivedi and Shri Billwadal Bhattacharyya both Asst. Solicitor General of India for High Court of Calcutta at Kolkata.
8. The Registrar, High Court of Calcutta (PB) at Kolkata (West Bengal).
9. To be uploaded on the website of this Department i.e. [www.legalaffairs.gov.in](http://www.legalaffairs.gov.in) under the tab 'Judicial Section' in the link 'Orders related to empanelment of Advocates for Union of India' for the information of all concerned.
10. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
11. Office Copy.

  
(D. Srinivas)  
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